

**SCHEDULE II
FORM B**

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S. ALECTRONA ENERGY PRIVATE LIMITED**

Sl. No.	Particulars	Details
1.	Name of the Corporate Debtor	M/s. ALECTRONA ENERGY PRIVATE LIMITED
2.	Date of incorporation of Corporate Debtor	30.5.2010
3.	Authority under which the Corporate Debtor is incorporated/ registered	The Registrar of Companies, Chennai
4.	Corporate Identity Number (CIN) of Corporate Debtor	U40109TN2010PTC075703
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	3rd Floor, Block A, Bannari Amman Towers, No. 29, Dr. Radhakrishnan Road, Mylapore, Chennai 600004, TN
6.	Date of closure of Insolvency Resolution Process	07.03.2023
7.	Liquidation Commencement Date of Corporate Debtor	07.03.2023
8.	Name and Registration Number of the Insolvency Professional acting as Liquidator	Radhakrishnan Dharmarajan Regn. No. IBBI/IPA-001/IP-P00508/2017-18/10909 AFA valid up to: Nov 30, 2023
9.	Name / Address / E-mail of the Liquidator	C/o RDH Co., Flat No. 31, 59, 'Krishna', 1 st Avenue, 100-Ft. Road, Ashok Nagar, Chennai 600083 E-mail: cirp.alectrona@gmail.com
10.	Address and E-mail to be used for correspondence with the Liquidator	C/o RDH Co., Flat No. 31, 59, 'Krishna', 1 st Avenue, 100-Ft. Road, Ashok Nagar, Chennai 600083 E-mail: cirp.alectrona@gmail.com
11.	Last Date for submission of claims	08.04.2023

Notice is hereby given that the Hon'ble National Company Law Tribunal (NCLT), Chennai Bench has ordered the commencement of Liquidation of M/s. Alectrona Energy Pvt. Ltd., vide its order dated 07.03.2023.

The stakeholders of M/s. Alectrona Energy Pvt. Ltd., are hereby called upon to submit their claims with proof on or before 08.04.2023, to the Liquidator at the address mentioned against Item No. 10.

The Financial Creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof in-person, by post, or by electronic means.

Submission of false or misleading proof of claim shall attract penalties.



Sd/-

Radhakrishnan Dharmarajan

Liquidator for M/s. Alectrona Energy Pvt. Ltd.
Regn. No. IBBI/IPA-001/IP-P00508/2017-18/10909
AFA valid up to Nov. 30, 2023

Place: Chennai
Date: 09.03.2023